

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.77(ND)/2016
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

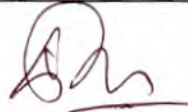
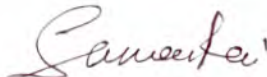
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: AEZ Infratech Pvt. Ltd.

Vs.

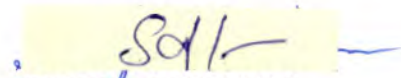
M/s Somani Worsted Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

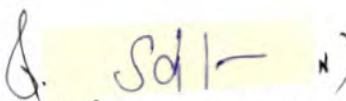
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Shrupad Des	Adv.	R2-4	
2	Sameer Rai	adv.	Petitioner	

ORDER

At the request of the Learned Counsel for the parties,
matter is adjourned for final arguments on 21.7.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

U.D. Mehta
19.5.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)